rative and other peculiarities of pective SI 1

1i1 Does not arise.

(d) and (e). It is felt that it would be too early to undertake a comprehensive evaluation of Block-level Planning at this stage, as a large num-of States have yet to set up a machinery for block-level planning.

Ministers visit to U.S.S.R.

SO, SHRI SHIVA CHANDRA JHA: Wil] lb, of PLANNING be 1 id to state:

whether it is a fact that he visited U.S.S.R. during the last two thS;

o, when: and

Whether he had talks with the Ri in Mil ister and leaders, if so, ¹ nature oi the talks in the light Sixth Plan requirements?

MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

i, Prora 20th to 28th October,

V) Discussions were held with ne of the Soviet Ministers and leaders. The discussions mainly relate cooperation between the Planning bodies of India and the USSR. However, some preliminary discussions *also* took place on Indo-Soviet momic cooperation during the Sixth Plan.

Allocation of Funds to the States

BAI, SHRI NARSINGH NARAIN PANDEY.- Will the Minister of ANNING be pleased to state:

whether it is a fact, that Gov-t have in principle agreed to allocate funds to the State,_s according to population or backwardness;

(b) if s° . the details thereof;

(e) whether Government will lay a statement of the needs of various States and allocation made thereunder; and

(d) what is the basis adopted for the allocation of funds?

MINISTER THE OF PLANNING NARAYAN AND LABOUR (SHRI DATT TIWARI): (a) (b) and (d). As decided by the National Deve lopment Council in its meeting held August, 1980 Central Assistance in to States for the Sixth Five Year 1980—85 would be allocated а on modified Gadgij Formula the

eh takes into account, *inter* alio, population as well as backwardness of the States.

The allocation of funds to the individual States in the light of the National Development Council deci-et to be finalised,

Amount utilized during the last five years by Uttar Pradesh

863. SHRI NAGESWAR PRASAD SHAHI: Will the Minister of PLANNING to be pleased to state:

(a) the amount unutilized by the Government of Uttar Pradesh during each of the last five year_s which was sanctioned under the Plan; and

(b) the directions, if any, issued by the Central Government to the Government of Uttar Pradesh to utilize that amount sanctioned for the State?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI); (a) and (b). As will be geen from the following table, the expenditure incurred during the last five years 1975-76 to 1979-80 exceeds the approved outlay each year except during 1977-78 when there was a negligible shortfall.